

F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

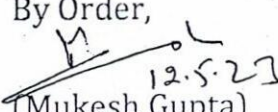
Date: 12.05.2023

CIRCULAR

By order dated 14.01.2019, instructions were issued to all SPS/stenos to upload signed computer printed orders on the website on the same day. Instructions were also issued by Office Order dated 15.02.2019 that all daily orders shall be uploaded immediately after they are signed and the original orders should be sent to the Court Master for tagging with the file and that if orders are not received within two days the same may be reported to the Deputy/Assistant Registrar concerned after reminding the SPS/steno. Similar instructions were issued by Circular dated 08.05.2019 requiring Deputy/Assistant Registrar of each bench to simultaneously ensure that all orders passed by the Tribunal are uploaded by the SPS/stenos and if any order is left out, the same to be brought to the notice of the SPS/steno concerned with intimation to the Registrar on monthly basis. But, the extent of compliance of the above instructions by the concerned is not available on record.

All Deputy/Assistant Registrar are, therefore, requested to certify that the above instructions are followed by the concerned. The certificate should also state that no case for permission for relisting is pending beyond two weeks after the expiry date as required under Office Order dated 24.03.2021. The certificate should also mention whether the instructions contained in Order dated 22.02.2021 have been complied with adhering to the timeline prescribed therein. The Deputy/Assistant Registrar are also directed to give meaningful effect to the instructions relating to uploading of computer printed daily order under Order dated 14.01.2019 by discontinuing hand written orders in judicial files.

The Monthly Statement as above may be filed with the Registrar by 10th day of successive month.

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, all benches.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy/Assistant Registrars, CESTAT, all benches.
5. SPS/Stenos, CESTAT, all benches.
6. Website/Office copy.